already been appointed on ad-hoc basis during 1971-72.

(d) and (e). Question does not arise.

Ceiling fans in multi-storeyed quarters in DIZ Areas, New Delhi

73. SHRI V. G. HANDE:
SHRI U. S. PATIL:

Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that only one ceiling fan is provided to Type I Multi Storeyed Quarters in K. Block (Clive Square) R. K. Ashram Marg and 2 Ceiling fans in Type II Quarters in 'C' block (Albert Square) D.I.Z. area New Delhi, if so, the reasons therefor;

(b) whether there is a proposal under Government's consideration to provide one additional ceiling fan to the other room in the Type I Quarters of 'K' Block in Clive Square and Kitchen-*cum*-dining room of Type II Quarters in 'C' and 'D' Block of Albert Square D.I.Z. area in view of the fact that four storeyed quarters are now being constructed causing greater congestion and suffocation and requiring people to sleep inside in summer and rainy seasons; and

(c) if not, the reason therefor and how Government propose to provide relief to these low paid employees who cannot afford to buy ceiling fans out of their meagre income?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) and (c). A decision has already been taken by the Government to provide one additional ceiling fan in the two-roomed type I quarters in a phased manner. Steps are under way to provide one additional ceiling fan in type I Quarters of 'K' Block in Clive Square. No proposal for providing additional ceiling fan in Type II quarters is under consideration of the Government.

सेवानिवृत्त कर्मचारियों के लिए सरकारी आवास

74. **श्री मनोहर लाल :** क्या **निर्माण, और आवास तथा पूर्ति और पुनर्वास** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार उन सरकारी कर्मचारियों को कोई आवास सुविधा उपलब्ध नहीं करती, जो 35 वर्ष की सेवा करने के बाद सेवा-निवृत हो जाते हैं और जिनके बच्चे सेवा-निवृत्ति के समय नाबालिग होते हैं ;

(ख) क्या सरकार का ध्यान उन व्यक्तियों की कठिनाईयों की ओर दिलाया गया है जिन्हें तुरन्त सरकारी आवास खाली करना पड़ता है और इस बारे में सरकार के प्रस्तावों का ब्यौरा क्या है ; और

(ग) अगर इस बारे में कोई प्रस्ताव तैयार नहीं किये गये हैं तो उसके क्या मुख्य कारण हैं ?

निर्माण, और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) : (क) से (ग) सेवा निवृत्त हो जाने के फलस्वरूप एक केन्द्रीय सरकारी कर्मचारी उसको आबंटित सरकारी वास को आबंटन नियमों में विनिर्दिष्ट अवधि के लिए रख सकता है । यद्यपि सेवा निवृत सरकारी कर्मचारियों के लिए ही ऐसी कोई योजना नहीं हैं, फिर भी सेवा में रहते हुए और सेवा निवृत्ति के पश्चात् भी उनके लिए आवास योजनाएं उपलब्ध हैं ।